

Appellate Tribunal for Electricity

New Delhi

Dated: 29 July, 2021

NOTIFICATION

Due to prevailing medical emergency (COVID-19) and in continuation of APTEL's earlier Circular/Notification dated 16th March, 2020 and 01st July, 2021, it is notified that till 31.08.2021 Hon'ble benches of APTEL shall hear only fresh urgent listing matters, part heard matters (already listed in VC) and matters listed in VC since notification dt 19.04.2021.

All other matters listed before the Hon'ble Benches of the Tribunal shall be adjourned till 31stAugust, 2021 by the court masters in the following manner:

Regular Matters:

S.No.	Date already fixed	DAY	Next date of hearing	DAY
1.	02.08.2021	Monday	28.02.2022	Monday
2.	03.08.2021	Tuesday	01.03.2022	Tuesday
3.	04.08.2021	Wednesday	02.03.2022	Wednesday
4.	05.08.2021	Thursday	03.03.2022	Thursday
5.	06.08.2021	Friday	04.03.2022	Friday
6.	09.08.2021	Monday	07.03.2022	Monday
7.	10.08.2021	Tuesday	08.03.2022	Tuesday
8.	11.08.2021	Wednesday	09.03.2022	Wednesday
9.	12.08.2021	Thursday	10.03.2022	Thursday
10.	13.08.2021	Friday	11.03.2022	Friday
11.	16.08.2021	Monday	14.03.2022	Monday
12.	17.08.2021	Tuesday	15.03.2022	Tuesday
13	18.08.2021	Wednesday	16.03.2022	Wednesday
14	23.08.2021	Monday	21.03.2022	Monday
15	24.08.2021	Tuesday	22.03.2022	Tuesday
16	25.08.2021	Wednesday	23.03.2022	Wednesday
17	26.08.2021	Thursday	24.03.2022	Thursday
18	27.08.2021	Friday	25.03.2022	Friday
19	31.08.2021	Tuesday	29.03.2022	Tuesday

Part-heard Matters:

S.No.	Date already fixed	DAY	Next date of hearing	DAY
1.	02.08.2021	Monday	21.02.2022	Monday
2.	03.08.2021	Tuesday	22.02.2022	Tuesday
3.	04.08.2021	Wednesday	23.02.2022	Wednesday
4.	05.08.2021	Thursday	24.02.2022	Thursday
5.	06.08.2021	Friday	25.02.2022	Friday
6.	09.08.2021	Monday	28.02.2022	Monday
7.	10.08.2021	Tuesday	01.03.2022	Tuesday
8.	11.08.2021	Wednesday	02.03.2022	Wednesday
9.	12.08.2021	Thursday	03.03.2022	Thursday
10.	13.08.2021	Friday	04.03.2022	Friday
11.	16.08.2021	Monday	07.03.2022	Monday
12.	17.08.2021	Tuesday	08.03.2022	Tuesday
13	18.08.2021	Wednesday	09.03.2022	Wednesday
14	23.08.2021	Monday	14.03.2022	Monday
15	24.08.2021	Tuesday	15.03.2022	Tuesday
16	25.08.2021	Wednesday	16.03.2022	Wednesday
17	26.08.2021	Thursday	17.03.2022	Thursday
18	27.08.2021	Friday	18.03.2022	Friday
19	31.08.2021	Tuesday	22.03.2022	Tuesday

The Registrar Court shall continue to hear all matters through videoconferencing as per existing practice.

This notification issues with the approval of the competent authority of APTEL



Madhulika Choudhary
Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website